

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II, MUMBAI

25. C.P. (IB)-528/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.08.2018**

NAME OF THE PARTIES: State Bank of India
v/s.

Pe Electronics Pvt.

SECTION 7 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

Heard.

Reserved for orders.

SD/-
V. NALLASENAPATHY
Member (Technical)

ISA/

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)